

(iii) G.S.R. No. 229, dated the 28th February, 1981, publishing the Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1981.

(iv) G.S.R. No. 230, dated the 28th February, 1981, publishing the Indian Administrative Service (Pay) Second Amendment Rules, 1961. [Placed in Library. See No. LT-2060/81 for (i) to (iv).]

I. Report and Audited Accounts (1979-80) of the Wadia Institute of Himalayan Geology, Dehra Dun and related paper.

II. Report and Audited Accounts (1979-80) of the Indian National Science Academy, New Delhi and related paper.

III. Report and Accounts (1979-80), of the Maharashtra Association for the Cultivation of Science, Pune and related papers.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

I. (a) Annual Report and Audited Accounts of the Wadia Institute of Himalayan Geology, Dehra Dun, for the year 1979-80.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-2055/81 for (a) and (b).]

II. (a) Annual Report and Audited Accounts of the Indian National Science Academy, New Delhi, for the year 1979-80.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-2054/81 for (a) and (b).]

III. (a) Annual Report and Accounts of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1979-80, together

with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-2053/81 for (a) and (b).]

Statement giving reasons for the delay in laying the Report and Audited Statement of Accounts (1979-80) of the National Council for Safety in Mines.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): Sir, I beg to lay on the Table a statement (in English and Hindi) giving reasons for the delay in laying the Annual Report and Audited Statement of Accounts of the National Council for Safety in Mines for the year 1979-80. [Placed in Library. See No. LT-2059/81.]

I. Advance Report (1979-80) of the Comptroller and Auditor General of India—Union Government (Railways).

II. Advance Report (1979-80) of the Comptroller and Auditor General of India—Union Government (Civil)...

III. Report (1980) of the Comptroller and Auditor General of India—Union Government (Commercial)—Parts II and III.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following papers:—

(I) Advance Report of the Comptroller and Auditor General of India—Union Government (Railways) for the year 1979-80.

(II) Advance Report of the Comptroller and Auditor General of India for the year 1979-80—Union Government (Civil). [Placed in Library. See No. LT-2075/81 for (I) and (II).]